

**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 23 -04-2021**

Morning Session	Afternoon Session
HEARING/STEPS	EVIDENCE
1.CC.7813/2016	1.CC.9807/2019
2.CC.7410/2018	2.CC.11756/2019
3.CC.8932/2018	3.CC.9309/2019
4.CC.8987/2018	4.CC.2576/2019
5.CC.1923/2016	5.CC.4309/2020
6.CC.10102/2018	HEARING/ARGUMENTS
7.CC.2118/2019	6.CC.3756/2012
8.CC.2384/2019	7.Cmis.131/2019
9.CC.1688/2017	8.Cmis.323/2020
10.Cmis.171/2019	9.Cmis.324/2020
11.CC.2395/2019	10.Cmis.479/2020
12.CC.4069/2019	11.Cmis.76/2021
13.CC.6750/19	12.Cmis.118./2021
14.CC.8272/19	13.Cmis.163/2021
15.CC.6102/2021	14.PCR.197/2021
16.CC.8254/2021	ORDERS
17.CC.8391/2016	15.Cmis.164/2021
18.CC.3460/2018	HEARING
19.CC.5564/2018	16.CC3756/2012
20.CC.9597/19	17.CC2453/2014
21.CC.376/2020	18.PCR.228/13
22.CC.1083/2020	20.PCR.86/2017
23.CC.2490/2020	
24.CC.2610/2020	
25.CC.2617/2020	
26.CC.2681/2020	
27.CC.3800/2020	
28.CC.3801/2020	
29.CC.4067/2020	
30.CC.4080/2020	
31.CC.4087/2020	
32.CC.4127/2020	
33.CC.4328/2020	
EVIDENCE	
34.Cmis.568/2015	
35.CC.9309/2015	
36.CC.10151/2018	
37.CC.10582/2018	
38.CC.1547/2019	

39.CC.2291/19 40.CC.2592/2019 41.CC.2697/2019	
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Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

